

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
STARRED QUESTION NO. 246
TO BE ANSWERED ON 19.03.2018

FUND UTILISATION FOR MGNREGA AND PMAY

***246. SHRI T. RATHINAVEL:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether it is a fact that the provisions made for administrative costs under certain schemes including Pradhan Mantri Awas Yojana (PMAY) are not being fully utilised;
- (b) whether it is also a fact that the total admissible administrative expenditure for MGNREGA was Rs. 3411 crore, of which Rs. 520 crore remained unspent; and
- (c) if so, the details thereof?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

- (a) to (c): A Statement is laid on the Table of the House.

**Statement referred to in reply to parts (a) to (c) of the Rajya Sabha Satrred Question
No. 246 for reply on 19.03.2018**

(a) to (c): The Ministry of Rural Development, inter-alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Gram Awaas Yojana – Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas through employment generation, skilling of youths, provision of social assistance and other amenities. These Centrally sponsored schemes are implemented through State Governments/UT Administrations. State Governments/UT Administrations are provided a certain percentage (ranging 3 to 6 percent) of the respective programme funds under various schemes as administrative expenditure. This is to enable efficient implementation of programmes by augmenting human resources and developing capacities for critical activities under the programme.

MGNREGA being a demand driven scheme provides upto 6 percent of the total expenditure in a Financial Year as administrative expense. States/UT Administrations spend funds on administration within the available cap of 6 percent of the total expenditure as per their needs, which varies from State to State. During 2016-17, Administrative Expenditure stood at Rs. 2892 crores (appx.). In 2017-18 (as on 14.03.2018), the administrative expense under MGNREGA stands at Rs. 2264.09 crore, which is 3.18 percent of the total expenditure in the current financial year.